

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4671
ANSWERED ON:25.08.2010
EMPLOYMENT ON FORGED CERTIFICATES
Patel Shri Bal Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether the Government received a direction from Hon'ble Delhi High Court to verify the authenticity of certificates of employees who had obtained employment on the basis of Scheduled Tribe (ST) certificate in various offices under his Ministry;
- (b) if so, the details thereof;
- (c) whether the Government has identified such employees who obtained employment on the basis S.T. certificate; and
- (d) if so, the total number of such cases and the action taken against them so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT D. PURANDESWARI)

(a) Yes, Sir.

(b) to (d). Upon direction by the Hon'ble High Court of Delhi in CWP No.5976 of 2003, the CBI has identified employees whose certificates have been reported to be fake. On the basis of the CBI Verification Report, the Government has directed the concerned authorities to lodge FIR against such employees in addition to Regular Departmental Action.